

LD-VC-OCW-43-2020

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-OCW-43-2020****Premanand Naik** .... **Petitioner****V e r s u s****Fabrica de Mandur Church** ..... **Respondent**

None present for the petitioner.  
Mr. Terence Vaz, Advocate for the Respondent.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 20TH JULY, 2020.**

**ORDER:**

None appears for the petitioner though an application was moved in an admitted matter, for interim protection. The respondent's counsel is present.

2. Post the matter on 27/07/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**